GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2687 ANSWERED ON:28.07.2014 BHEL PROJECTS Shekhawat Shri Gajendra Singh

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Bharat Heavy Electricals Limited (BHEL) has entered into any MoU with power companies for setting up of power plants in the country including Rajasthan;
- (b) if so, the details thereof and the status in each case, State-wise; and
- (c) the steps taken by the Government to expedite their completion along with the time by which these projects are likely to be made operational. State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PON. RADHAKRISHNAN)

- (a): Yes, Madam.
- (b) & (c): Periodical review of all the projects being executed by BHEL, is undertaken in the Ministry and specific direction is given to BHEL for expeditious completion of the projects. The State-wise details of the projects alongwith current status and time-line for completion/operational is given below:-

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Sl. State Details of the Status
                                       Time-line for
No. MoU / Project completion/
          operational
          of the project
(1) (2) (3)
               (4) (5)
1 Rajasthan Bharat Heavy Electricals • Pre-feasibility 7 to 8 years
  Limited (BHEL), Solar study for the from the date of Energy Corporation of 4,000 MW all the
   India (SECI), Salts UMSPP has been approvals
   Limited (SSL), Power completed by
   Grid Corporation SECI.
of India Limited •Draft definitive
   (POWERGRID), Sutlej document(s) and
   Jal Vidyut Nigam Limited formation of the
   (SJVNL) and Rajasthan JVC is under
   Electronics and Instruments discussion among
   Limited (REIL) signed a the partners.
   Memorandum of Understanding •Inter-Ministerial
   (MoU) on 29th January clearance awaited 2014 for formation of for putting up of a
   a Joint Venture Company proposal for grant
   (JVC) for setting up of of viability gap
   a Ultra Mega Solar Power funding.
   Project (UMSPP) with a
   cumulative capacity of
   4,000 MW in phases at
   Sambhar in Rajasthan
   on build, own and operate
   basis. The planned first
   phase implementation of
   the UMSPP at Sambhar is
   of 1,000 MW, and the
   balance 3,000 MW in
   subsequent phases.
   This is an initiative of
   Ministry of Heavy Industries
   and Public Enterprises
   (HI&PE), Ministry of New &
   Renewable Energy (MNRE)
   and Ministry of Power
   (MoP).
2. Karnataka BHEL and Karnataka Power Yeramarus project Yeramarus
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Corporation Ltd. (KPCL) Under implementation project: 2015-16 signed a MoU in Jan. 2009 and the JVC in the name of Raichur Power Corporation Edlapur project Ltd. (RPCL) was incorporated 4 to 5 years in April 2009 for setting after receipt of up of super-critical thermal Edlapur project MoEF&CC power plants at Yeramarus Awaiting clearance clearance and (2x800 MW) and Edlapur from Ministry of other requisite (1x800 MW) in Raichur Environment & approvals/Notice district of Karnataka on Forests and Climate to Proceed build, own and operate basis. Change (MoEF&CC).

- 3. Madhya BHEL and Madhya Pradesh Power The JVC applied for Dependent on Pradesh Generation Company Ltd. coal linkage in Jan establishment of (MPPGCL) signed a MoU in 2010. This has not coal linkage or Nov. 2009 and the JVC in been allotted yet. coal block the name of Dada Dhuniwale The project can allocation for Khandwa Power Ltd. (DDKPL) proceed only if the JVC. was incorporated in February coal linkage is 2010 for setting up of a 2x800 provided or MW super-critical thermal a coal block power project at Khandwa allocation is in Madhya Pradesh on build, made for the JVC. own and operate basis.
- 4. Maharashtra BHEL and Maharashtra State Due to non- Not applicable Power Generation Company availability in view of Ltd. (Mahagenco) signed a of coal linkage status given MoU in August 2009 and the and domestic in column (4). JVC in the name of Latur Power gas also not being Company Ltd. (LPCL) was available, another incorporated in April 2011 option of setting for setting up of a 2x660MW up of a solar super-critical thermal power photo-voltaic project or 1500 MW gas based plant for combined cycle power plant power generation at Latur in Maharashtra on was considered build, own and operate basis. which also could not ${\tt materialiseThe}$ JVC is in the process

of voluntarily.